

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2734
(TO BE ANSWERED ON 07.08.2024)

FILLING UP OF POSTS

†2734. **MRS RUCHI VIRA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that all the posts of the Government jobs like Group A, B, C, D in all the Ministries including autonomous bodies have not been filled up for the last several years whereas these posts have been filled through contract or GeM Portal only for three to five years not on regular basis and if so, the reasons therefor;
- (b) whether it is also a fact that earlier appointments to all these posts were made every year;
- (c) the number of employees/officers in all groups of the Government including all autonomous bodies who have been retired under voluntary retirement scheme during the last five years; and
- (d) the reasons for not appointing youths in proportion to the employees/officers retired during the last five years including the percentage thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): Filling up of posts, as per the Recruitment Rules of that particular post, in the Central Government is responsibility of the concerned Ministry/Department and it is a continuous process. Vacancies in various Ministries/Departments of the Central Government including the Autonomous bodies arise due to retirement, promotion, resignation, death etc. All Ministries/Departments of the Central Government have been directed from time to time to fill up vacant posts in a time bound manner.

Details regarding voluntary retired employees is maintained by the respective Ministries/Departments and Autonomous bodies.
